

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.09.2022 (WEDNESDAY)

COURT-IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3431-3433 of 2022 in Comp. App. (AT) (Ins) No. 627 of 2019	Tulip Star Hotels Ltd. & Anr. Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Anuj Jain	Sidhartha Ranade-R1 T.R. Sundaram-R1&2 J. Manjuanand-RP-R3 Sanjeev Kumar-RP

For Hearing

2.	Comp. App. (AT) (Ins) No. 1129 of 2019	Genesis Club Ltd. Vs. Rohtas Projects Ltd. & Ors.	Prashant Kumar	Somya Jaitly-R2-R6 Mukesh Gupta-IRP
3.	Comp. App. (AT) (Ins) No. 770 of 2020 & I.A. No. 2062 & 2063 of 2020	Manoj Jayaswal Vs. Punjab National Bank & Anr.	Sandeep Bajaj	Arti Singh Avik Mukherjee-R2 Aakashdeep S Ruda Rishav Banerjee
4.	Comp. App. (AT) (Ins) No. 315 of 2021 & I.A. No. 753, 754 & 755 of 2021	Om Prakash Pandey Vs. Indian Overseas Bank & Anr.	Subhasish Bhowmick	Ramesh Chandra Prusti Sukriti Dutta-R1 Rahul Auddy-R2
5.	Comp. App. (AT) (Ins) No. 747 of 2021 & I.A. No. 1983 & 1984 of 2021	Arun Chadha Vs. Ramesh Kumar Suneja & Ors. With	Abhishek Anand	Aditi Sinha Sanjay Kr. Visen-R1 Piyush Singh-R1-3 Harsh Sinha Abhishek Sharma-R4 Asmita Dwivedi-R5-7
6.	Comp. App. (AT) (Ins) No. 748 of 2021 & I.A. No. 2125, 2126, 3016 of 2022	Ramesh Kumar Suneja & Ors. Vs. Arun Chadha & Ors.	Aditya Parolia Sanjay Kr. Visen	Abhishek Anand Samridh Bindal-R1 Abhishek Sharma-R2 Asmita Dwivedi R-3,4 & 5
7.	Contempt Case (AT) No. 11 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019 & I.A. No. 451 of 2022	Anant Kumar Singh Vs. Prithvi Raj kasana With	Saurabh Kalia	Yogesh Sharma-Contemnors 1 to 3

8.	Contempt Case (AT) No. 12 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Saurabh Sitiesh & Anr. Vs. Prithvi Raj kasana With	Anuj Tiwari	Yogesh Sharma- Contemnors 1 to 3
9.	Contempt Case (AT) No. 14 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Jatin Bachani & Ors. Vs. Morpheus Developers Pvt. Ltd. & Ors.	Malak Bhatt	Yogesh Sharma- Contemnors 1 to 3

02:00 PM

After rising of Court – III

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

10.	Comp. App. (AT) (Ins) No. 477 of 2020 (PH)	Rahul Kumawat Vs. Bank of India & Anr.	Sanyat Lodha	Rajat Lohia-R1 Rahul Parasram Puria Keith Varghese-R2
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**By order of Hon'ble Chairperson
-sd/-
Registrar**